GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:249 ANSWERED ON:26.11.2010 HYDRO POWER GENERATION Naranbhai Shri Kachhadia;Patel Shri Devji

Will the Minister of POWER be pleased to state:

- (a) the details of the targets set and achievements made so far in hydro power generation during the Eleventh Five Year Plan, Year, Project and State-wise;
- (b) whether the targets set for hydro power generation during the remaining years of the eleventh Five Year Plan is likely to be achieved:
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the action plan formulated by the Government for achieving the targets set and augmenting hydro power generation in the country;
- (e) whether several proposals from various States for setting up of hydro power projects are pending with the Union Government; and
- (f) if so, the State-wise details thereof along with the action taken by the Government thereon?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO. 249 TO BE ANSWERED IN THE LOK SABHA ON 26.11.2010 REGARDING HYDRO POWER GENERATION.

(a): The hydro generation target and achievements for the first three years and the current year (Upto October, 2010) of the 11th Plan are given below:

(Figures in Billion Unit)

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Year Targets Achievement Percentage
2007-08 105.9 119.9 113.1%
2008-09 114.8 109.8 95.6%
2009-10 115.4 103.9 90.1%
2010-11 (Upto October) 74.6 76.1 101.9%
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Tentative

The hydro power generation during 2007-08 and 2010-11 (upto October, 2010) was above the target. The hydro power generation for the year 2008-09 and 2009-10 was less than the target primarily due to less rainfall/delayed monsoon during the period.

Project-wise and State-wise details of hydro power generation targets set and achievements made during the first three years and the current year (Upto October, 2010) of the 11th Five Year Plan are given at Annex-I.

- (b) & (c): The targets for electricity generation from the conventional sources are fixed on a year to year basis prior to commencement of the next financial year and not for the entire Five Year Plan. Hence, targets for power generation including from hydro generating stations for the year 2011-12 has not been fixed so far and the same would be fixed by the end of the current financial year.
- (d): A number of steps have been taken by Government to achieve the hydro power generation targets as also to augment hydel power generation capacity in the country. For augmentation of hydro generation, renovation and modernization of existing hydro

power plants, regular maintenance and proper O&M of the existing plants and formulation of Central Electricity Regulatory Commission (CERC) regulation for providing efficiency based incentives to hydro power plants are some of the steps that have been taken. Hydel generating capacity of 3921 MW has already been commissioned during the 11th Plan till 15th November, 2010. Another 4,316 MW of hydel capacity is expected to be added by the end of this Plan period. Other measures taken for ensuring accelerated hydro power capacity addition in the country include expediting preparation of Detailed Project Reports based on economic viability, streamlining clearances for pursuing priority projects, facilitating early financial closure and high priority to smaller capacity run of the river type hydro projects having gestation period of less than five years.

(e) & (f): Presently, Detailed Project Reports (DPRs) of 14 Hydro Electric projects are under examination in the Central Electricity Authority (CEA) for accord of concurrence. The Project-wise and State-wise details of the above 14 Hydro Electric Projects are given at Annex-II.

Concurrence meeting of one project namely, Sainj HEP is scheduled to be held on 01.12.2010 and four projects, namely, Panan, Nyamjangchu, Tawang-I and Nafra HEP are under advance stage of examination. In case of other projects, various technical aspects are yet to be resolved by the developers with Central Electricity Authority (CEA), Central Water Commission (CWC) and Geological Survey of India (GSI).